

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.438
TO BE ANSWERED ON 19.07.2016

Afforestation in Hilly Areas

438. SHRI RAGHAV LAKHANPAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has allocated/sanctioned funds for afforestation of hilly forest areas in the country;
- (b) if so, the details thereof during each of the last three years, State/UT-wise including Uttar Pradesh;
- (c) the total area proposed to be brought under forest cover under the said project, State-wise;
- (d) whether the Government has any proposal for setting up of Wind Mills under the said schemes; and
- (e) the time by which the work of afforestation and setting up of Wind Mills is likely to be completed?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a) & (b) The Ministry of Environment, Forests and Climate Change (MoEF & CC) is implementing a centrally sponsored “National Afforestation Programme (NAP)” scheme for regeneration and restocking of degraded forests in the country. The scheme is implemented in participatory mode under the Joint Forest Management by State Forest Development Agency (SFDA) at the State level, Forest Development Agency (FDA) at the forest division/district level and Joint Forest Management Committee (JFMC) at the village level. The Scheme is implemented in 800 FDAs including 248 FDAs falling in hilly forest areas of the country. Under NAP, the grants are released to SFDA and implementation is monitored at the state level. The details of funds released to the States including Uttar Pradesh under NAP during the last three years is given in **Annexure**.

(c) National Forest policy aims 33% forest cover in the country. The area for afforestation under NAP is sanctioned to States on receipt of Annual Plan of Operation (APO) and by considering their proposed demand, past performance and the Budget availability. Afforestation under NAP has contributed to the forest cover of the country as an area of about 21 lakhs hectares has been sanctioned for new plantations under NAP since its inception in 2000-02 till 2015-16 by releasing Rs. 3639.28 crores.

(d) No Sir. There is no proposal under the NAP Scheme for setting up of Wind Mills.

(e) NAP is an open ending scheme where the work of plantation and maintenance activities are continuously going on. As far as completion of setting up of Wind Mills under NAP is concerned, the question does not arise.

Annexure referred to in reply of parts (a & b) of the Lok Sabha Unstarred Question No.438 on “Afforestation in Hilly Areas ” asked by Shri Raghav Lakhanpal for reply on 19.07.2016.

Yearwise and Statewise Details of funds released under National Afforestation Programme(NAP) for the last three years

S. No.	State	Rs. crores		
		2013-14	2014-15	2015-16
1	Andhra Pradesh	3.75	4.56	0.87
2	Bihar	12.84	7.00	5.01
3	Chhattisgarh	21.38	20.00	10.20
4	Gujarat	11.68	10.50	0.00
5	Haryana	17.94	11.00	8.54
6	Himachal Pradesh	2.61	0.73	0.72
7	Jammu & Kashmir	8.11	3.59	0.00
8	Jharkhand	9.02	8.60	0.00
9	Karnataka	9.26	21.35	0.00
10	Kerala	6.99	2.82	1.05
11	Madhya Pradesh	22.10	21.00	1.02
12	Maharashtra	32.33	35.00	9.45
13	Orissa	5.36	17.92	14.90
14	Punjab	2.00	1.87	9.49
15	Rajasthan	2.81	3.35	0.00
16	Tamil Nadu	3.21	4.25	0.75
17	Telangana	0.00	2.03	1.42
18	Uttar Pradesh	20.15	12.00	0.00
19	Uttarakhand	6.01	2.50	2.68
20	West Bengal	2.96	0.78	3.05
	Total (Other States)	200.49	190.85	69.15
	North Eastern states			
21	<i>Arunachal Pradesh</i>	0.00	0.15	0.00
22	<i>Assam</i>	2.99	-	2.56
23	<i>Manipur</i>	12.12	8.00	3.67
24	<i>Meghalaya</i>	4.50	3.61	1.35
25	<i>Mizoram</i>	11.94	15.00	10.17
26	<i>Nagaland</i>	9.82	11.00	0.00
27	<i>Sikkim</i>	3.77	6.00	1.52
28	<i>Tripura</i>	11.99	9.17	5.73
	Total (NE States)	57.13	52.93	25.00
	G. Total	257.62	243.78	94.16